

Petroleum and Chemicals on Demands for Grants (1993-94) of the Ministry of Petroleum and natural Gas

13 16 hrs

MATTERS UNDER RULE 377

(i) **Need to upgrade for Doordharan relay station of Nasik**

[English]

DR VASANT NIWRUTTI PAWAR (Nasik)  
I wish to bring to the notice of the Central Government that the relay station of Doordhan at Nasik is not functioning properly. Many times different sounds are heard and the reception is not clear. The reduction in the Excise Duty on TV and VCR has proved to be a wave of happiness to common man. The costs of TV and VCR have gone down but if the reception and relay are not clear than there is no use of this benefit. At present there is a Low Power Transmitter at Nasik. There is also need for an electronic news gathering device facility there.

I therefore request the Central Government to upgrade the center at Nasik into a High Power Transmitter.

(ii) **Need to plant more trees in Himachal Pradesh to check soil erosion**

[Translation]

SHRI KRISHAN DUTT SULTANPURI (Shimla) The Deputy Speaker Sir the Central Government has undertaken large scale afforestation to check soil erosion. The State Governments have also been allotted funds for this purpose. The States fixed their targets and undertook afforestation to fulfill them. Crores of rupees have been spent on this account but till date no State Government has ever provided

data about the number of trees planted, the area on which afforestation has been undertaken and the number of trees which survived and the number of the tree that withered away during the last 45 years.

The Central Government as well as the State Government observe Van Mahotsav every year and they also set their targets regarding undertakings afforestation. I demand from the Central Government that in order to check soil erosion in Himachal Pradesh as well as in other hilly areas, fruit trees should be planted on the vacant land so that the local people may be benefited and they may improve their economic position. Besides, fertilizers and pesticides should be provided to the persons who have planted fruit tree on their land so that they may get more produce. The forest department land which is bereft of tree and is lying vacant should be given to poor farmers on a lease of 99 years.

(iii) **Need to ensure market for BHEL's power requirements and other products**

[English]

SHRI K. THULASIAH VANDAYAR (Thanjavur) Bharat Heavy Electrical Limited is a big public undertaking having executed many Turbine and Power equipments for various power projects in India and abroad. Of late in collusion with some private electrical company some public undertakings who used to procure power equipment and boilers from Bharat Heavy Electrical Limited are of late not placing orders on BHEL. With the result, there is a grave danger of plant and machinery and manpower lying partly idle in the BHEL unit at Tiruchirappalli. The NTPC which placed bulk orders on BHEL have been showing reluctance and are patronising private parties.

I therefore urge upon the Central Government that the Thermal Power Stations which are to be commissioned should be started immediately, especially in Tamil Nadu and BHEL should be encouraged to supply equipment.